

# **HIGH COURT OF KARNATAKA, BENGALURU**

June 3, 2020

## **NOTICE**

In view of the prevalent situation in Udupi District due to COVID-19 pandemic, appointments granted to the members of the Bar for physical filing, payment of court fee, process fee etc., shall stand cancelled from Thursday, June 4, 2020 till Saturday, June 6, 2020.

Further, no physical hearing shall take place in any of the Courts in Udupi District during the above said period. However, the Principal District and Sessions Judge shall ensure that few selected Courts take up matters, which are urgent in nature only by video conferencing.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

Sd/-  
(Rajendra Badamkar)  
Registrar General